


**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 23 -11-2015**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. G.K. Garg, Sr. Advocate	S.B. Cr. Revision Petition No. 1458/15 Rahul Badaya Vs. State	Sanjay Sharma	P.C. Bhandari
2	Sh. J.P. Goyal , Sr. Advocate	S.B. Civil First Appeal No. 58/05 Nazruddin Vs. Ikram Khan	Anoop Dhand	V.S. Chauhan
3	Sh. Vinodi lal Mathur Advocate	S.B. Company Petition No. 3/13 HI tech International Vs. Warm Forgings Pvt. Ltd.	Rajendra Salecha	Sandeep Tanjea
4	Sh. Vinodi lal Mathur Advocate	S.B. Civil Second Appeal No.199/2013 Smt. Chandrawati Vs. M/s Sundar Medical Store	B.L. Agrawal	Sudesh Bansal
5	Sh. O.P. Sharma -II , RHJS (Retd.)	S.B. Civil Second Appeal No. 277/10 & 262/08 Chatru Vs. Nagar Palika	J.P. Sharma	V.K. Sharma
6	Sh. Sageer Ahammed, Advocate	S.B. Cr. Misc. Petition No. 3921/15 Chetan Jhamb Vs. State	Mahaveer Kalwa	
7	Sh. Satish Kumar Awasthi, Advocate	D.B. Civil Misc. Appela No. 3296/14 Manvendra Singh Vs. Rinki Singh	R.B. Sharma (Ganthola)	Kailash Sharma
8	Sh. Satish Kumar Awasthi, Advocate	S.B. Cr. Revision Petition No. 378/15 Narendra Gautam Vs. Smt. Beena Sharma	H.S. Sinsinwar	Gori Shankar Gautam
9	Sh. Ankur Rastogi, Advocate	S.B. Civil Transfer Petition No. 41/15 & 40/15 Smt. Aarti Bhandari Vs. Neelesh Surana	Anil Upman	Shailendra Shrivastava
10	Sh. Ankur Rastogi, Advocate	S.B. Cr. Misc. Bail Application No. 12442/15 Saurabh Arya Vs. State	Chiranji Lal Saini	Neeraj Batra
11	Sh. Vikas Jain, Advocate	S.B. Cr. Misc. Bail Application No. 12003/15 Shivraj Vs. State	Praveen Jain	R.R. Baisla
12	Ms. Raj Sharma , Advocate	S.B. Cr. Revision Petition No. 424/15 Smt. Kamlesh Devi Vs. Vijay Kumar	Rajeev Sharma	Sumer Saini
13	Sh. Basant Singh Chhaba, Advocate	S.B. Civil First Appeal No. 60/09 Om Narain Sharma Vs. Jagdish Narain	Manish Sharma	Shailesh Prakash Sharma
14	Sh.P.K. Kasliwal, Advocate	S.B. Cr. Revision Petition no. 690/15 Bharat Kumar Vs. Radjulari	Sanjay Singhal	

NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


(Dr. Shakti Singh Shekhawat)
Deputy Secretary
(Action Plan & ADR)


**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
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S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Ms. Chandrakanta Gupta RHJS (Retd.)	S.B. Civil Second Appeal No.237/07 Smt. Jahida Khatoon Vs. Abdul Majid	M.M.Ranjan	
2	Smt. Sumati Bishnoi , Advocate	S.B. Cr. Revision Petition No. 383/15 Sandeep Vs. Parvati Bai	Nitin Jain	Rohan Jain
3	Sh. Manoj Sharma, Advocate	S.B. Criminal Revision Petition No. 662/15 Smt. Urvashi Agarwal Vs. Abhai Goyal	D.K. Bhardwaj	H.S. Sinsinwar
4	Sh. A.K. Bajpai , Advocate	S.B. Civil Second Appeal No.385/09 Shambu Dayal Vs. Ram Babu	Rajneesh Gupta	J.P.Goyal
5	Sh. Raj Kumar Yadav, Advocate	S.B. Cr. Revision Petition No. 501/2015 Subhash Sethia Vs. State	Nawal Singh	Sudhir Jain
6	Sh. Bhuvnesh Sharma Advocate	D.B. Civil Misc. Appeal No.3831/15 Kiran Vs. Harishankar	Rajesh Goswami	S.P. Sharma

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